GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 863 ANSWERED ON 07/02/2023

BENEFICIARIES UNDER PMAY-G

863. SHRI R.K. SINGH PATEL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of eligible beneficiaries under Pradhan Mantri Awas Yojana Gramin (PMAY-G) during each of the last three years and the current year, State and district-wise particularly in Uttar Pradesh and Bundelkhand region;
- (b) the number of houses allotted in Uttar Pradesh, district-wise particularly in Banda and Chitrakoot including Bundelkhand region;
- (c) whether the Government proposes to increase the number of beneficiaries under PMAY-G:
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government proposes to provide houses for all the people in rural areas; and
- (f) if so, the time by which the said target is likely to be achieved?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) & (b) The State-wise number of houses sanctioned to the eligible beneficiaries under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) during each of last three years and the current year, particularly in Uttar Pradesh is given in **Annexure-I.**

Moreover, the State-wise & District-wise details of houses sanctioned can be seen at the programme website at www.pmayg.nic.in--->AwaasSoft--->Reports--->Houses progress against the target financial year.

The Bundelkhand Region comprises of Banda, Chitrakoot, Hamirpur, Jalaun, Jhansi, Lalitpur, & Mahoba of Uttar Pradesh and Chhatarpur, Damoh, Datia, Panna, Sagar and Tikamgarh districts of Madhya Pradesh. The details of houses sanctioned to eligible beneficiaries in Banda and Chitrakoot including Bundelkhand region, during each of last three years and the current year is given in **Annexure-II.**

(c) to (f) The Union Cabinet had approved the overall target of construction of 2.95 crore houses by 31st March, 2024 based on the number of households derived from SECC 2011, against which a total of 2.83 crore houses have been sanctioned by the States/UTs and 2.15 crore houses have been completed as on 03.02.2023. At present, there is no proposal under consideration for enhancing the coverage and target of the scheme.

STATEMENT IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 863 TO BE ANSWERED ON 07.02.2023 REGARDING "BENEFICIARIES UNDER PMAY-G"

State-wise number of houses sanctioned to the eligible beneficiaries under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) during each of last three years and the current year is given as under:

S. No.	Name of the State/UT	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23*
1	ARUNACHAL PRADESH	2,135	·	11,055	
2	ASSAM	1,79,836	150,041	2,16,410	10,54,915
3	BIHAR	10,43,990	6,25,541	9,00,611	1,26,343
4	CHHATTISGARH	1,50,968	1,57,655	371	1,960
5	GOA	53	32	47	14
6	GUJARAT	1,01,380	21,402	1,07,786	1,33,383
7	HARYANA	114	61	3,320	4,671
8	HIMACHAL PRADESH	1,038	4,001	2,731	791
9	JAMMU AND KASHMIR	38,633	64,116	56,221	5,979
10	JHARKHAND	3,02,090	3,61,894	3,90,502	5,290
11	KERALA	738	3,333	12,657	1,534
12	MADHYA PRADESH	3,78,399	7,56,761	4,81,966	7,42,777
13	MAHARASHTRA	2,48,352	2,93,532	1,19,026	3,33,669
14	MANIPUR	167	17,873	1,738	11,988
15	MEGHALAYA	10,970	26,500	3,358	6,464
16	MIZORAM	2,430	7,017	-	6,887
17	NAGALAND	615	4,706	9,834	3,975
18	ODISHA	5,48,262	2,90,506	3,432	8,03,821
19	PUNJAB	8,126	1,887	11,580	4,330
20	RAJASTHAN	3,75,787	2,66,287	3,87,876	6,866
21	SIKKIM	-	-	282	45
22	TAMIL NADU	93,254	1,17,254	2,37,256	34,130
23	TRIPURA	22,535	991	1,57,249	49,025
24	UTTAR PRADESH	1,78,186	7,28,538	4,34,990	8,35,763
25	UTTARAKHAND	32	47	15,391	18,407
26	WEST BENGAL	9,62,609	9,41,853	1,66,920	10,97,152
27	ANDAMAN AND NICOBAR	939	402	-	6
28	DADRA AND NAGAR HAVELI	-	99	16	180
29	DAMAN AND DIU	-	-	33	6
30	LAKSHADWEEP	-	-	-	-
31	ANDHRA PRADESH	2,305	1,816	-	1,71,042
32	KARNATAKA	1,000			
33	LADAKH	379			
Total		46,55,322		37,37,113	54,66,956

^{*} As on 03.02.2023

STATEMENT IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 863 TO BE ANSWERED ON 07.02.2023 REGARDING "BENEFICIARIES UNDER PMAY-G"

The number of houses sanctioned to the eligible beneficiaries under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in the Banda & Chitrakoot districts of the State of Uttar Pradesh and Bundelkhand Region, during each of last three years and the current year is given as under:

Banda & Chitrakoot Districts, Uttar Pradesh

S. No.	Name of the District	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23*
1	Banda	9,259	16,478	14,028	23,618
2	Chitrakoot	4,111	5,717	4,453	8,898

^{*} As on 03.02.2023

Bundelkhand Region

S. No.	Name of the District	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23*
1	Banda	9,259	16,478	14,028	23,618
2	Chitrakoot	4,111	5,717	4,453	8,898
3	Hamirpur	2,545	4,855	2,823	7,624
4	Jalaun	971	9,668	1,482	3,736
5	Jhansi	1,603	7,396	3,553	8,946
6	Lalitpur	1,781	8,017	5,842	12,672
7	Mahoba	979	3,737	3,169	6,160
8	Chhatarpur	9,246	28,416	5,768	17,809
9	Damoh	9,905	18,632	32,266	20,032
10	Datia	3,072	550	475	2,398
11	Panna	9,669	29,029	13,475	9,502
12	Sagar	9,900	30,860	31,279	25,259
13	Tikamgarh	9,145	17,427	975	17,697
Total		72,186	1,80,782	1,19,588	1,64,351

^{*} As on 03.02.2023
